

CENTRAL ADMINISTRATIVE TRIBUNAL

ERANKULAM BENCH

O.A No.211/94

Wednesday this the 2nd day of February, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.R.Shaji,
Maniyal House,
Plamudi P.O.
Thrikariyoor.

.. Applicant

By Advocate Mr. P.C.Sebastian

vs.

1. The Sub Divisional Inspector of Post Offices, Perumbavoor Sub Division, Perumbavoor.
2. The Senior Superintendent of Post Offices, Aluva Division, Aluva.
3. Union of India, represented by the Secretary, Ministry of Communications, Department of Posts, Dak Bhavan, New Delhi.

.. Respondents

By Advocate Mr.K.Laxmi Narayanan

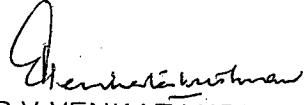
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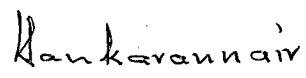
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant who was appointed provisionally as an Extra Departmental Delivery Agent by Annexure-A1, prays for consideration of his candidature for regular selection.

2. We have heard Standing Counsel for Respondents on notice. In the circumstances, we direct the candidature of applicant also to be considered along with that of other eligible candidates, while making a regular selection. We direct further that applicant will be allowed to continue in the present post till a regular selection is made.
3. With the above directions, application is disposed of. No costs.

Dated the 2nd February, 1994.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN